So (est-)

Declaration of Assets and Liabilities

Year 2024-2025

I, PINKI RANI, Wife of SRI DEVENDRA VENU GOPAL, aged **31**, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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No).	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Cash	10000/-	GOPAL	DAEVISHA	name	Etc. Name
(ii	Financial Institutions And Non-Banking Financial Companies	Rs 13000/-(SBI SB - A/C) Rs 349000/-(PNB SB - A/C))	5000/- Rs 50000/-	NIL		
(iii	and Shares in companies	SIP- 25000/-Rs. Per Month SHARES - 365150/- (APPROX)	SIP-Rs22000/- Per Month SHARES-300000/- (APPROX)	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	SCOOTY PLEASURE BR-01BQ-5562	WAGONR BR01EE-9926,SCOOTY ACTIVA	NIL		
(vi)	Jewellery (give details of weight and value)	Gold 50 gm. SILVER-500gm	Gold 20 gm.	Silver 50 gm		
(vii)	Other assets, such as values of claims / interests	Home Appl. Rs150000/	Home Appl. Rs100000/-	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets:</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) BABLI KUMARI	Dependant-1 Name AASHWI SHREE	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17-02-2025
(a)		NIL	17 02 2025
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
	indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No BWKPR8860G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		

C. Personal Detail:-

GPF/CPF/PRAN No.

110164056531

Gender

F (M/F)

Date of Birth

:- 10 / 10 / 1993

Class/Group

:- **B** (A/B/C)

Cadre

:- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Parili Ram

Name of Employee:

PINKI RANI

Place: PATNA

Designation

: Assistant Section Officer

Date: ..17./ 02 / 2025

Department

: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Peuli Rami